

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 814
TO BE ANSWERED ON 29TH NOVEMBER, 2024**

RACKET OF FAKE DOCTORS

814. PROF. SOUGATA RAY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that a fake doctor's racket was running a hospital in the name of Agarwal Medical Centre at Greater Kailash in Delhi during the last several years, if so, the details thereof;
- (b) whether it is true that the above clinic conducted over 3000 surgeries per year, if so, the details thereof;
- (c) whether the Government agencies/machineries have failed to check such types of involvements of fake doctors in the capital of the country, if so, the details thereof; and
- (d) the details of disciplinary actions taken/proposed to be taken against the authorities of Delhi Medical Council/Municipal Corporation of Delhi and other Union/State Government agencies in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): Health is a State Subject. Therefore, complaints and grievances regarding fake doctors etc., as and when received, are forwarded to the State/ Union Territory concerned for taking appropriate action. The data and details of such complaints and actions taken thereon are not maintained centrally as each State/ Union Territory or concerned authority handles the matter within their jurisdictions.
